

edible marine organisms are being carried out by various national institutions and universities dealing with marine pollution. Coast Guards are engaged in combating oil pollution. Legislation necessary for the prevention and control of marine pollution is also being enacted.

Licences to SCs/STs Entrepreneurs

3283. SHRI ANANTA PRASAD SETHI : Will the PRIME MINISTER be pleased to State :

(a) whether there is any proposal under consideration of Government to issue the licences to set up new Electronic units in favour of Scheduled Castes and Scheduled Tribes entrepreneurs; and

(b) if so, details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENTS ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) No such specific pro-

posal is under consideration of the Government.

(b) Does not arise.

✓ **Communal Riots**

3284. SHRI HANNAN MOLLAH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of incidents of communal riots which took place in the country during 1984 and 1985 till date State-wise;

(b) number of persons killed and injured in those riots; and

(c) the total loss of property in those riots; and

(d) number of persons arrested and details of action taken against them ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) to (d) A statement is attached.